

ITEM NO. 801

COURT NO.4

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) ...D. No(s).16783/2017

(Arising out of impugned final judgment and order dated 29/05/2017
passed by the Appellate Tribunal for Electricity, New Delhi)

ESSAR POWER GUJARAT LTD.

Petitioner(s)

VERSUS

GUJARAT URJA VIKAS NIGAM LTD. & ANR.

Respondent(s)

Date : 30/05/2017 This petition was mentioned on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE DEEPAK GUPTA

(VACATION BENCH)

For Petitioner(s) Mr. Gopal Jain, Sr. Adv. (Mentioned by)
Mr. Prag Tripathi, Sr. Adv.
Ms. Neeha Nagpal, Adv.
Mr. Vikrant Pacnanda, Adv.
Mr. Nisarg Desai, Adv.
Ms. Shruti Verma, Adv.
Mr. N. Gupta, Adv.
Mr. E.C. Agrawala, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List on 01.06.2017

(Ashwani Thakur)
COURT MASTER

(Mala Kumari Sharma)
COURT MASTER